

28

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

CP 325/98 in
OA 274/1997

New Delhi this the 3rd day of November, 1999

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Sh. Ajit Kumar Mukherjee
R/O N-109, Mohan Garden,
New Delhi.

..Applicant

(By Advocate Sh. Karan Singh)

Versus

Shri B.S. Duggal
Director General of Works
Central Public Works Department,
Nirman Bhawan, New Delhi.

..Respondent

(By Advocate Sh. S.M. Arif)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Shri Singh states that he is satisfied with the
respondents reply to CP 325/98.

2. Accordingly CP 325/98 is dropped. Notice issued
to respondent is discharged.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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